(d) It has been represented that since the complaint against them had not been substantiated, the dealership should be restored.

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- (e) Bharat Petroleum Corporation have decided to restore the dealership following its reconstitution.
- (f) Does not arise in view of (e)

## Irregularities committed by M/s. It. K. Enterprises Green Park, New Delhi

- 1183. SHRI PRITHIBI MAJHI: Will the Minister of PETROLEUM be pleased to state:
- (a) whether Government are aware that. M/s. R. K. Enterprises Green Park, New Delhi, have committed irregularities in the allotment of fresh LPG gas connections to per sons registered with them since October 1961;
- (b) whether it is a fact that the said firm has not issued fresh connections to persons already registered in the above period whereas per-«ons registered on later dates have been provided with new £>s connections:
- (c) what is the date and registration number, registration-wise, and daitewise, upto which fresh LPG connections have been issued by M/s. R. K. Enterprises, Green Park, New Delhi as on 1st May, 1985;
- (d) what are the reasons for not allotting fresh gas connections so far to persons registered in October, 1981 upto registration number 4545; and
- (e) by when they are likely to get their new LPG gas connections upto the above number?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) No such instance has come to the notice of the Govarnment.

- (b) No, Sir.
- (c) M/s. R. K. Enterprises have cleared the waiting list upto SI. No. 3569 dated 5-10-80.
- (d) Gas connections to persons registered in October 1981 would be released after those registered ear lier have been granted connections.
- (e) As this agency is operating on old equipment, new connections to persons on this agency's waiting list are being gradually released through new distributorships being commis sioned in that area on the new equipment.

## Indo-fTunisia Joint Venture for manufacture of Phosphatic Fertiliser

- 1184. SHRI R. SAMBASIVA RAO: Will the Minister of CHEMICALS AND FERTILIZERS be Dleased to state:
- (a) whether it is a fact that an agreement has been signed by India and Tunisia for the setting up of a joint venture for the manufacture of phosphatic fertilizers; and
- (b) if so, what are the details in this regard?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VE-ERENDRA PATIL): (a) and (b) A Delegation led by the Minister of Planning of the Republic of Tunisia visited India in March 1985 with a view to identifying the areas for economic and commercial cooperation between the two countries. It was agreed in discussion with them that the two countries will jointly examine the possibility of setting up a joint venture for the manufacture of phosphatic fertilizers